

(b) to (d). LPG godowns are constructed on the land leased by Delhi Development Authority in the Capital as per the rules and regulations stipulated by the local authorities, fire brigade as also by Chief Controller of Explosives, Periodical inspections are conducted by the representatives of Chief Controller of Explosives (CCOE) to ensure that all statutory requirements are strictly followed. The following precautions are taken by the oil companies for ensuring safety at various godowns in the capital :

- (i) Valid approval from CCOE for storage of LPG filled cylinders.
- (ii) Maintenance of safety distance and also fencing/masonry wall along the four sides of the boundary of the godown. Fire extinguishers in sound working condition.
- (iii) No unsafe act in the godown premises during operations.
- (iv) Regular inspections of the godowns by the field officers to ensure that there are no violations/unsafe acts in the licensed premises.

Population of SCs/STs & OBCs

2625. SHRI SHRAVAN KUMAR PATEL: Will the Minister of WELFARE be pleased to state the percentage of population of Scheduled Castes/Scheduled Tribes and Other Backward Classes as per 1991 census?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : As per 1991 census, the percentage of population of Scheduled Castes and Scheduled Tribes was 16.48 and 8.08 percent, respectively. Data for OBCs are not separately collected during census. However, second Backward Classes Commission (Mandal Commission) had estimated that the population of OBCs is 52%

Collaboration with AMOCO

2626. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether AMOCO, an American Company, has announced any plans for joint ventures in India;
- (b) if so, whether the Oil and Natural Gas Corporation has received any proposals from AMOCO;
- (c) if so, the details thereof;

(d) whether ONGC has proposed to collaborate with AMOCO for exploration in Bombay High area; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). AMOCO is one of bidders which has submitted a bid for Additional Oil Recovery from Bombay High field.

Mobilisation of Funds

2627. SHRI S.M. LAL JAN BASHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to direct State Doordarshan Kendras to mobilise funds by innovative schemes;

(b) if so, the details thereof;

(c) the particulars of the proposed schemes; and

(d) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) There is no such proposal at present.

(b) Do not arise.

Agriculture Development

2628. SHRI PHOOL CHAND VERMA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) total amount of assistance given to the States and Union Territories for the development of Agriculture during each of the last three years, State-wise:

(b) whether some State Governments have demanded more assistance during the current year for the purpose and submitted some proposals in the regard;

(c) if so, the details thereof, State-wise; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) to (d). Central assistance is given to the State Government in the form of block loans and grants for the entire Annual Plans as a whole of the States, in which important sectors/sub-sectors and schemes are earmarked. A statement indicating normal Central Assistance State-wise for the Annual Plan 1994-95 of the States is enclosed.

STATEMENT**GROSS ALLOCATIONS* OF NORMAL CENTRAL (FORMULA BASED) ASSISTANCE :1994-95**

STATES	Rs. Crores
A. Special Category	
1. Arunachal Pradesh	306.84
2. Assam	898.67
3. Himachal Pradesh	386.37
4. Jammu & Kashmir	839.83
5. Manipur	248.37
6. Meghalaya	236.85
7. Mizoram	216.68
8. Nagaland	252.90
9. Sikkim	134.96
10. Tripura	251.10
Total : A	<u>3772.57</u>
B. Non-Special Category	
1. Andhra Pradesh	747.50
2. Bihar	957.31
3. Goa	50.34
4. Gujarat	281.55
5. Haryana	198.71
6. Karnataka	308.15
7. Kerala	384.88
8. Madhya Pradesh	567.03
9. Maharashtra	460.24
10. Orissa	379.90
11. Punjab	169.26
12. Rajasthan	438.51
13. Tamil Nadu	654.14
14. Uttar Pradesh	1293.80
15. West Bengal	524.64
Total : B	<u>7415.96</u>
Total (A+B)	11188.53

GACA * Including under Special Problems.

Recovery of Uranium & RDX

2629. SHRI R. SURENDER REDDY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned, 'Uranium, RDX seized from hide-out of Mirdha's abductors' appearing in 'The Hindustan Times' dated March 1995;

(b) if so, the facts thereof;

(c) whether the Union Government have conducted any investigation into the matter;

(d) whether the Bhabha Atomic Research Center and other intelligence agencies have been associated with the investigation; and

(e) if so, the details and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e). Government have been the news-item. According to information received from Government of Rajasthan, during police operations following the abduction of Shri Rajendra Mirdha, there was an encounter between police and militants in the Model Town area of Police Station Malaviya Nagar, Jaipur. Shri Rajendra Mirdha was rescued and one militant of Khalistan Liberation Force was shot dead. While following the leads recovered from the Model Town House, another hideout of the Khalistan Liberation Force was discovered in the Vaishali Nager area of Jaipur. During search of this house, RDX explosive material, remote control devices, one AK-56 Rifle, detonators and a sealed leather pouch was also recovered. The pouch had embossed on it "Made in USA.... State Crystalat U.R. "235" M.R. 1008..... Atomic Research Department Base..... Uranium... Exp.Dt.1.11.2000". The material was examined by an expert of the Atomic Energy Division and later on by Bhabha Atomic Research Center, Bombay. It was found that the material was on cation exchange resin (Organic in nature). No radio activity was found emanating from the material and the experts observed that there was no Uranium in the packet.

Inter-state Disputes

2630. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the inter-State disputes in the North-Eastern States and the causes therefore; and

(b) the steps the Union Government have taken or propose to take to resolve these disputes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b). There have been a some outstanding difference regarding inter-State borders involving mainly the State of Assam on the one hand and Arunachal Pradesh, Meghalaya, Mizoram and Nagaland on the other. The broad policy followed by the Central Government has been that the States involved should sort out their differences mutually and amicably through discussions and consultations. The Central Government has also been facilitating such a process.

Forestry/Agro Forestry Projects

2631. SHRI PIUS TIRKEY: Will the Minister of WELFARE be pleased to state:

(a) whether the Tribal Co-operative Marketing Development Federation of India Limited (TRIFED) has conducted any survey to identify the areas for